POST OFFER PUBLIC ANNOUNCEMENT

For the attention of the equity shareholders of equity shares of

Maytas Infra Limited

Regd. off.: 6-3-1186/5/A, III Floor, Amogh Plaza, Begumpet, Hyderabad – 500 016, India

The details subsequent to the completion of the Offer with respect to (a) Public Announcement ("PA") issued on September 2, 2009 pursuant to and in compliance with, among others, Regulations 10 and 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations") (b) the Letter of Offer dated November 17, 2009 mailed to the shareholders of Maytas Infra Limited ("MIL") and (c) Corrigendum to the public announcement dated November 17, 2009 issued by SBI Capital Markets Limited ("Manager to the Offer") on behalf of Infrastructure Leasing & Financial Services Limited (hereinafter referred to as the "Acquirer" or "IL&FS") along with IL&FS Financial Services Limited (hereinafter referred to as Person Acting in Concert or "PAC" with Acquirer or "IFIN") are as under:

1.	Name of the Target Company	Maytas Infra Limited			
2.	Name of the Acquirer including PACs	**Acquirer** – Infrastructure Leasing & Financial Services Limited with its registered office at 'The IL&FS Financial Centre', Plot No. C 22, G Block, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051, India **PAC** – IL&FS Financial Services Limited with its registered office at 'The IL&FS Financial Centre', Plot No. C 22, G Block, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051, India			
3.	Name of the Manager to the Offer	SBI Capital Markets Limited			
4.	Name of the Registrar to the Offer	Karvy Computershare Private Limited			
5.	Offer details:	Open Offer to acquire upto 11,783,040 equity shares of Rs. 10/- each representing 20.02% of the fully paid-up equity capital of Maytas Infra Limited at Rs. 112.80/- per share			
	(a) Date of opening of the Offer	Wednesday, November 25, 2009			
	(b) Date of closing of the Offer	Monday, December 14, 2009			
6.	Details of the acquisition				
Sr. No.	**Particulars**	**Proposed in the Letter of Offer**		**Actual**	
6.1	Offer Price	Rs. 112.80 per equity share		Rs. 112.80 per equity share	
6.2	Shareholding of Acquirer (No & %) before MOU/P.A.	Nil	0.00%	Nil	0.00%
6.3	Shares acquired by way of MOU or market purchases (No & %)	13,245,126*	22.51%	13,245,126*	22.51%
		* These shares are being held in an escrow account and will be transferred from IFIN (Acting as PAC) to IL&FS on completion of Open Offer formalities			
6.4	Shares acquired by the Acquirer in the open offer (No. & %)	11,783,040	20.02%	124	0.0002%
6.5	Size of the open offer (No. of shares multiplied by offer price)	Rs. 1,329,126,912 /-		Rs. 13,987.20 /-	
6.6	Shares acquired after the Original PA but before 7 working days prior to the offer closure date • Price of the shares acquired • No. of shares acquired • % of shares acquired	NA		**No.** Nil	**%** Nil
6.7	Post Offer shareholding of the Acquirer (6.2 +6.3+6.4+6.6)	33,562,540**	57.03%	21,779,624**	37.01%
		** This includes 8,534,374 equity shares (14.50% of paid-up capital) held by IFIN (Acting as PAC)			
6.8	Pre and post offer shareholding of public	**Pre[1]**	**Post[2]**	**Pre[1]**	**Post**
		25,081,356 (42.62%)	25,288,316 (42.97%)	25,081,356 (42.62%)	37,071,232 (62.99%)
		(1) The shareholding of Erstwhile Promoters (11,990,000 equity shares) is being categorized under the Shareholder category "Promoters". (2) Post Offer cumulative shareholding of shareholder category "Public" assuming full acceptances under the Open Offer, and includes the shareholding of erstwhile promoters who have been re-classified as part of shareholder category "Public".			
7.	Status of Escrow Account, whether released or not	An amount of Rs.25,000/- was transferred to a Special account in Yes Bank for payment of consideration for shares tendered under the Open Offer. The balance cash deposit in the escrow account is being refunded to the Acquirer.			
8.	Payment of Interest, if any	Not Applicable			
9.	Status of investor complaint(s)	No investor complaint is pending as on date.			

The Directors of the Acquirer alongwith the PAC accept joint and several responsibilities for the information contained in this public announcement and also for the obligations of the Acquirer and PAC as laid down in the SEBI (SAST) Regulations.

Terms used but not defined in this announcement shall have the same meaning as assigned in the PA, Letter of Offer and the Corrigendum to the PA.

This announcement will also be available on the SEBI's website (www.sebi.gov.in)

Manager to the Offer

SBI Capital Markets Limited

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E-mail: mil.openoffer@sbicaps.com
Contact Person: Ms. Nitya Venkatesh

Registrar to the Offer

KARVY
Karvy Computershare Private Limited

Karvy Computershare Private Limited
Karvy House, 46, Avenue 4,
Street No. 1, Banjara Hills
Hyderabad – 500 034
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E-mail: murali@karvy.com
Contact Person: Mr. M Murali Krishna

Issued by SBI Capital Markets Limited, Manager to the Offer for and on behalf of the Acquirer

Mumbai,
December 29, 2009